### GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.2142 TO BE ANSWERED ON 02<sup>ND</sup> August, 2021

## ROLE OF NATIONAL MONUMENTS AUTHORITY

## 2142. SHRI RAJESH VERMA

## Will the Minister of CULTURE be pleased to state:

- (a) the effective role of National Monuments Authority in the safety, security and maintenance of ancient historical and protected monuments in the country;
- (b) the details thereof in respect of such monuments, State –wise; and
- (c) the details of the measures taken for protection and maintenance of such monuments in Uttar Pradesh?

#### ANSWER

## MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

# (SHRI G. KISHAN REDDY)

(a) The roles of National Monuments Authority (NMA) as mandated by Ancient Monuments and Archaeological Sites and Remains Act (AMASR), 1958 and Rules framed there under inter-alia include: making recommendations to the Central Government for grading, categorization and classification of Centrally Protected Monuments (CPM) and protected areas; conducting impact assessment of large scale development projects proposed in the regulated areas; preparation of Heritage Bye Laws (HBL) for each CPM and protected area; regulation of construction activities in the regulated area of CPM and protected area while ensuring that they do not have any substantial adverse impact on the preservation, safety, security or access to the monuments or its immediate surroundings.

(b) The state–wise abstract of 3693 Centrally Protected Monuments is annexed as **Annexure**.

(c) The Archaeological Survey of India looks after protection, conservation, preservation and maintenance of Centrally Protected Monuments/sites in the country including Uttar Pradesh regularly, within the available resources, as per the requirements of different sites.

### <u>Annexure</u>

Annexure referred in part (b) of Lok Sabha unstarred Question No.2142 for Reply on 02.08.2021 regarding Role of National Monuments Authority

S.No.	Name of State	Nos. of Monuments
1.	Andhra Pradesh	135
2.	Arunachal Pradesh	3
3.	Assam	55
4.	Bihar	70
5.	Chhattisgarh	46
6.	Daman & Diu (U.T)	11
7.	Goa	21
8.	Gujarat	203
9.	HARYANA	91
10.	Himachal Pradesh	40
11.	Jammu & Kashmir (U.T)	56
12.	Jharkhand	13
13.	Karnataka	506
14.	Kerala	29
15.	Ladakh (U.T)	15
16.	Madhya Pradesh	291
17.	Maharashtra	286
18.	Manipur	01
19.	Meghalaya	08
20.	Mizoram	01
21.	Nagaland	04
22.	N. C. T Delhi	173
23.	Odisha	80
24.	Pondicherry (U.T)	07
25.	Punjab	33
26.	Rajasthan	163
27.	Sikkim	03
28.	Telangana	08
29.	Tamil Nadu	412
30.	Tripura	08
31.	Uttar Pradesh	743
32.	Uttrakhand	43
33.	West Bengal	135
	Total	3693

The details of Centrally Protected Monuments are available on the website of Archaeological Survey of India i.e.  $\underline{www.asi.nic.in}$ .